G.S.R...(E).:- In the notification of the Government of India, in the Ministry of Finance, Department of Revenue, No. 68/2020-Central Tax, dated the 21st September, 2020, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 573(E), dated the 21st September, 2020, :

- at page 4, in line 30, for the figures and letter “22th” read “22nd”.

[F. No. CBEC-20/06/08/2019-GST]

(Pramod Kumar)
Director, Government of India